

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JANUARY 23, 2020

No. 319 /Admin. (Services)/2020

Sri Om Pal Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gautambuddh Nagar to be Civil Judge, Senior Division (Fast Track Court), Shahjahanpur vice **Sri Dinesh Kumar Gautam**.

No. 320 /Admin. (Services)/2020

Sri Dinesh Kumar Gautam, Civil Judge, Senior Division (Fast Track Court), Shahjahanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

BY ORDER OF THE COURT

**Sd/-
(AJAI KUMAR SRIVASTAVA-I)
REGISTRAR GENERAL**

No. 54/Admin. (Services)/2020 Dated: Allahabad : January 23, 2020

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judges, Gautambuddh Nagar and Shahjahanpur. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Section Officer (Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. Private Secretaries to Hon'ble Administrative Judges, Gautambuddh Nagar and Shahjahanpur (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(ATUL SRIVASTAVA)
REGISTRAR (J) (SERVICES)**